

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3566/2014

This the 22nd day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Smt. Sangeeta, Age 37 Years
W/o Late Sh. Suresh Chand,
Waterman/Peon
R/o Jhuggi No. N-130/10,
Gita Bhavan Mandir,
Dhaka Gaon, Delhi-110009 Applicant

(By Advocate: Mr. Anuj Sharma)

VERSUS

1. Govt. of NCT, Delhi Through
The Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat, I.P. Estate
New Delhi
2. The Director of Education,
Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi
3. The Principal,
Vidya Bhawan Mahavidyalay
Sr. Sec. School (Govt. Aided),
Lodhi Estate, New Delhi-110003
4. The Assistant Director
Act-II Branch,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi-110054 Respondents.

(By Advocate: Ms. Vijay Pandita)

ORDER (ORAL)

By Hon'ble Mr. P.K. Basu:-

When this matter was taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the present O.A. with liberty to file a fresh O.A.

3. Prayer is allowed. The OA is dismissed as withdrawn with the aforesaid liberty. No costs.

**(P. K. Basu)
Member(A)**

/DAYA/